

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 207
CP-435/241-242/PB/2018
CA-165/2020

IN THE MATTER OF:
Ritika

... **Applicant/Petitioner**

Versus

Enovus Healthcare Pvt. Ltd.

... **Respondent**

Under Section: 241-242

Order delivered on 16.07.2024

CORAM:

SH. MANNI SANKARIAH SHANMUGA SUNDARAM
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Akshay Joshi

For the Respondent : Adv. Karanveer Jindal

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

CA-165/2020: Ld. Counsel appearing for the Applicant and Respondent present.

List this matter before the Regular Bench on **27.08.2024**.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(MANNI SANKARIAH SHANMUGA SUNDARAM)
MEMBER (J)